

**GOVERNMENT OF INDIA
SURFACE TRANSPORT
LOK SABHA**

STARRED QUESTION NO:5
ANSWERED ON:24.07.2000
PRIVATISATION OF PORTS
MALYALA RAJAJIAH;SHIVAJI MANE

Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government have any proposal to privatise the port sector;
- (b) if so, the details thereof alongwith the policy of the Government in this regard;
- (c) whether the Government have received any memorandum from the various major trade unions against privatisation of Port Sector; and
- (d) if so, the reaction of the Union Government in this regard?

Answer

MINISTER OF SURFACE TRANSPORT (SHRI RAJNATH SINGH)

(a) to (d): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (d) OF THE LOK SABHA STARRED QUESTION NO. 5 DUE ANSWER ON 24TH JULY, 2000 ASKED BY S/SHRI RAJAJIAH MALYALA AND SHIVAJI MANE REGARDING PRIVATISA- TI PORTS

(a)&(b): No, Sir. However, private sector participation in port sector has been allowed in the following areas:

(i) Leasing out existing assets of the port.

(ii) Construction/creation of additional assets, such as:

(a) construction and operation of container terminals.

(b) construction and operation of bulk, break bulk, multipurpose and specialised cargo berths.

(c) Warehousing, container Freight Stations, storage facilities and tank farms.

(d) Cranage/Handling Equipment.

(e) Setting up of captive power plants.

(f) Dry docking and ship repair facilities.

(iii) Leasing of equipment for port handling and leasing of floating crafts from the private sector.

(iv) Pilotage

(v) Captive facilities for port based industries

(c)&(d): Trade unions have been representing against privatisation of the facilities at major ports. The guidelines on private sector participation in ports contain adequate safeguards for the port labour.